Information Note to the Press (Press Release No. 146/2025)

For Immediate Release

Telecom Regulatory Authority of India

Extension of last date for submission of comments and counter-comments on

TRAI's consultation paper on "Review of existing TRAI Regulations on

Interconnection matters'.

New Delhi, 8th December 2025: The Telecom Regulatory Authority of India (TRAI) has

issued the consultation paper on 'Review of existing TRAI Regulations on Interconnection

matters' on 10<sup>th</sup> November 2025. The last dates for submitting written comments and

counter-comments on the issues raised in the consultation paper were fixed as  $8^{\text{th}}$ 

December 2025 and 22<sup>nd</sup> December 2025, respectively.

2. Keeping in view the requests received from industry association and stakeholders

for an extension of time for submission of comments on the said consultation paper, it

has been decided to extend the last date for submission of written comments and

counter-comments up to 15<sup>th</sup> December, 2025 and 29<sup>th</sup> December, 2025, respectively.

3. The comments/counter-comments, may be sent, preferably in electronic form, to

Shri Sameer Gupta, Advisor (Networks, Spectrum and Licensing-I), TRAI on the email ID

adv-nsll@trai.gov.in with a copy to ja2-nsl2@trai.gov.in.

4. For any clarification/ information, Shri Sameer Gupta, Advisor (Networks,

Spectrum and Licensing - I), TRAI, may be contacted at Telephone No. +91-11-20907752.

(Atul Kumar Chaudhary)

Secretary